

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-21/2008/\_\_\_\_\_/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Gote Mega,  
District & Sessions Judge,  
Aalo, Arunachal Pradesh.

Dated Guwahati *3rd* August, 2019.

Sub: Station leave permission.

Ref:- Your letter No. DSC (WSD)/Aalo/1 dtd. 31.07.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for 3(three) days station leave permission w.e.f. 05.08.2019 to 07.08.2019 has been rejected. Instead, you have been asked to inform the Registrar, Itanagar bench regarding the infrastructural issue for doing the needful. However, you can meet Secretary/Additional Secretary, Govt. of Arunachal Pradesh, later on if needed.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008/ 4/3/1A, dated**

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Systems Analyst, Gauhati High Court.

*03/8/19*  
**JT. REGISTRAR (VIGILANCE)**

*Rdgs*